

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 59 OF 2017
AND
IA NOS. 165, 166 & 188 of 2017

Dated: 5th April, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of:

Shri Subhash Ananda Tambe & Ors. ... Appellant(s)
Vs.
State of Maharashtra (Ministry of Power) & Ors. ... Respondent(s)

Counsel for the Appellant(s) : Mr. Bina Madhavan

Counsel for the Respondent(s) : Mr. M.Y.Deshmukh for R-3

Ms. Anjali Chadular
Mr. Hasan Murtaza for R-4

ORDER

At the request of learned counsel for the appellant, the matter is
adjourned to **20.04.2017.**

(I.J. Kapoor)
Technical Member
ts/kt

(Justice Ranjana P. Desai)
Chairperson